

List

United India Insurance Co. Ltd.

Sl. No.	Case Number	Cause Title	Name of the Advocate
1.	FMA 1298/2008	Sk. Mintu Vs. United India Insurance Co. Ltd. & Anr.	Krishanu Banik
2.	FMAT 1599/2005	Chandra Mohan Murmu & Ors. Vs. United India Insurance Co. Ltd.	Krishanu Banik
3.	FMAT 83/2018	Nirmala Debi Vs. United India Insurance Co. Ltd. & Anr.	Krishanu Banik
4.	FMAT 956/2013	Smt. Maino Tudu @ Mino Tudu & Ors. Vs. United India Insurance Co. Ltd. & Ors.	Krishanu Banik
5.	FMAT 1142/2014	Kalipada Sen Vs. United India Insurance Co. Ltd. & Anr.	Krishanu Banik
6.	FMA 2967/2002	Golok Bagroi & Ors. Vs. United India Insurance Co. Ltd.	Krishanu Banik
7.	FMAT 1221/2003	Shashimita Jena & Ors. Vs. The Manager, United India Insurance Co. Ltd.	Krishanu Banik
8.	FMA 678/2009	Sonamai Biswas & Ors. Vs. United India Insurance Co. Ltd.	Krishanu Banik
9.	FMA 1014/2009	Nanda Dulal Chakraborty & Anr. Vs. United India Insurance Co. Ltd. & Anr.	Krishanu Banik
10.	FMA 455/2009	Gouri Khan & Anr. Vs. United India Insurance Co. Ltd. & Anr.	Krishanu Banik
11.	FMA 1147/2013	Manik Maity Vs. United India Insurance Co. Ltd. & Anr.	Krishanu Banik
12.	FMA 35/2004	Molina Banu & Ors. Vs. United India Insurance Co. Ltd.	Krishanu Banik
13.	FMA 143/2016	Namita Giri & Ors. Vs. United India Insurance Co. Ltd. & Ors.	Krishanu Banik
14.	FMA 20/2006	Netai Mondal Vs. United India Insurance Co. Ltd.	Krishanu Banik
15.	FMAT 231/2013	Amar Bouri & Ors. Vs. United India Insurance Co. Ltd. & Anr.	Krishanu Banik
16.	FMA 3392/2015	Pradip Mallick Vs. United India Insurance Co. Ltd. & Anr.	Krishanu Banik
17.	FMA 357/2003	Mabia Khatoon & Ors. Vs. United India Insurance Co. Ltd.	Krishanu Banik
18.	FMA 488/2005	Tetri Devi & Ors. Vs. United India Insurance Co. Ltd.	Krishanu Banik
19.	FMA 1318/2008	Sunita Kamilla Vs. United India Insurance Co. Ltd. & Anr.	Krishanu Banik
20.	FMA 524/2003	Anil Ghorai @ Anil Kumar Ghorai Vs. United India Insurance Co. Ltd. & Ors.	Krishanu Banik
21.	FMAT 1721/2005	Pranabendra Ghosh Vs. United India Insurance Co. Ltd.	Krishanu Banik
22.	FMA 3441/2015	Rabin Maity Vs. United India Insurance Co. Ltd. & Anr.	Krishanu Banik
23.	FMA 3451/2013	Md. Toyeb Ali Jamadar & Anr. Vs. United India Insurance Co. Ltd. & Anr.	Krishanu Banik
24.	FMAT 1256/2004	Probodh Samaddar Vs. United India Insurance Co. Ltd.	Krishanu Banik
25.	FMA 442/2010	Mst. Hamida Bibi @ Hamid Bibi Vs. United India Insurance Co. Ltd. & Anr.	Krishanu Banik
26.	FMA 2517/2005	Sabita Ghosh Vs. United India Insurance Co. Ltd.	Krishanu Banik
27.	FMA 7/2014	Nakul Adi & Ors. Vs. United India Insurance Co. Ltd. & Ors.	Krishanu Banik
28.	FMA 2864/2002	Mabud Ali Khan Vs. United India Insurance Co. Ltd.	Krishanu Banik
29.	FMA 2346/2005	Abdulla Sk. & Ors. Vs. United India Insurance Co. Ltd.	Krishanu Banik
30.	FMAT 917/2012	Anjana Paramanick & Ors. Vs. United India Insurance Co. Ltd. & Anr.	Krishanu Banik
31.	FMA 285/2009	Purnima Biswas & Ors. Vs. Div. Manager, United India Insurance Co. Ltd. & Anr.	Krishanu Banik
32.	FMAT 2458/2007	Urmila Devi & Ors. Vs. United India Insurance Co. Ltd. & Anr.	Krishanu Banik

33.	FMAT 3331/2005	Faruk Sk. & Anr. Vs. Div. Manager, United India Insurance Co. Ltd.	Krishanu Banik
34.	FMA 2214/2016	Lalita Mondal & Ors. Vs. United India Insurance Co. Ltd. & Anr.	Krishanu Banik
35.	FMA 171/2007	Chameli Mishra Vs. United India Insurance Co. Ltd. & Ors.	Krishanu Banik
36.	FMAT 165/2015	Archana Bagdi & Anr. Vs. Branch Manager, United India Insurance Co. Ltd. & Anr.	Krishanu Banik
37.	FMA 2/2014	Geeta Kumbhakar & Ors. Vs. United India Insurance Co. Ltd. & Ors.	Krishanu Banik
38.	FMA 692/2004	Prem Chand Mahato & Anr. Vs. United India Insurance Co. Ltd.	Krishanu Banik
39.	FMA 1084/2013	Farida Mondal & Ors. Vs. United India Insurance Co. Ltd. & Ors.	Krishanu Banik
40.	FMA 960/2021	Dulal Chandra Barman Vs. United India Insurance Co. Ltd. & Anr.	Jayanta Mondal
41.	FMA 773/2012	Dinesh Kumar Das Vs. United India Insurance Co. Ltd. & Anr.	Jayanta Mondal
42.	FMA 686/2013	Usha Debnath @ Usharani Debnath & Ors. Vs. United India Insurance Co. Ltd. & Anr.	Jayanta Mondal
43.	FMA 1446/2016	Guleram Malik @ Guliram Malik Vs. United India Insurance Co. Ltd. & Anr.	Jayanta Mondal
44.	FMAT 1295/2016	Smt. Anita Das & Ors. Vs. United India Insurance Co. Ltd. & Anr.	Jayanta Mondal
45.	FMAT 595/2019	Trishna Jana & Ors. Vs. United India Insurance Co. Ltd. & Anr.	Jayanta Mondal
46.	FMAT 1086/2016	Ramarati Das @ Ramwati Das & Ors. Vs. United India Insurance Co. Ltd. & Anr.	Jayanta Mondal
47.	FMAT 306/2015	Nobiya Bibi & Ors. Vs. United India Insurance Co. Ltd. & Anr.	Jayanta Mondal
48.	FMA 372/2011	Kalidas Saha @ Kalipada Saha Vs. United India Insurance Co. Ltd. & Anr.	Krishanu Banik
49.	FMA 3911/2016	Sanju Samanta & Ors. Vs. United India Insurance Co. Ltd. & Anr.	Krishanu Banik
50.	FMA 1291/2010	Rajkumar Das @ Raju Das Vs. United India Insurance Co. Ltd. & Anr.	Krishanu Banik
51.	FMAT 2331/2000	Sulakha Mahakar & Anr. Vs. United India Insurance Co. Ltd.	Krishanu Banik
52.	FMAT 246/2005	Malina Bhattacharjee & Anr. Vs. United India Insurance Co. Ltd.	Krishanu Banik
53.	FMA 364/2002	Smt. Nanda Rani Naskar Vs. Regnl. Manager, United India Insurance Co. Ltd.	Krishanu Banik
54.	FMAT 3325/2003	Swapan Rakshit Vs. United India Insurance Co. Ltd.	Krishanu Banik
55.	FMAT 898/2014	Sk. Firoj Ali Vs. United India Insurance Co. Ltd. & Ors.	Krishanu Banik
56.	FMAT 555/2021	Ashalata Das & Ors. Vs. United India Insurance Co. Ltd. & Anr.	Subhankar Mondal
57.	FMA 24/2022	Malati Rani Mandal & Anr. Vs. United India Insurance Co. Ltd. & Anr.	Subhankar Mondal

Shriram general Insurance Co. Ltd.

Sl. No.	Case Number	Cause Title	Name of the Advocate
1.	FMA 64/2017	Madhu Das (Shaw) & Anr. Vs. Shriram General Insurance Co. Ltd. & Anr.	Krishanu Banik
2.	FMA 138/2021	Shriram General Insurance Co. Ltd. Vs. Abhay Singh @ Avay Singh & Anr.	Rajesh Singh
3.	FMAT(MV)56/2022	Sameer Bairagi Vs. Shriram General Insurance Co. Ltd. & Anr.	Subhankar Mondal

New India Assurance

Sl. No.	Case Number	Cause Title	Name of the Advocate
1.	FMA 255/2010	Anand Sharma Vs. New India Assurance Co. Ltd.	Krishanu Banik
2.	FMAT(MV)169/2022	Ajiro Bibi & Ors. Vs. New India Assurance Co. Ltd.	Muktakesh Das
3.	FMAT 3024/2003	Sumati Debnath Vs, Div Manager, New India Assurance Co. Ltd.	Krishanu Banik
4.	FMAT 533/2017	Nurbanu Bibi & Anr. Vs. New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
5.	FMAT 545/2017	Ajeda Bibi Vs. New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
6.	FMAT 119/2012	Tajema Bewa @ Sona Bhanu Bewa & Ors. Vs. Div. Manager, New India Assurance Co. Ltd.	Saidur Rahaman
7.	FMA 2141/2013	Manuara Bibi & Anr. Vs. New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
8.	FMAT 1048/2015	Maloti Pande @ Malati Pandey Vs. New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
9.	FMAT 905/2014	Radha Rani Chakraborty Vs. New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
10.	FMAT 1704/2010	Rubi Chowdhury & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
11.	FMA 550/2014	Khadija Bibi & Anr. Vs. Divisional Manager, New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
12.	FMAT 225/2017	Mennegar Begam & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
13.	FMA 489/2009	Mahabul Islam Vs. New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
14.	FMAT 1164/2013	Gour Hari Manna Vs. Dilip Kumar Ghosh & Anr.	Saidur Rahaman
15.	FMA 3353/2015	Gopal Chowdhury Vs. New India Assurance Co. Ltd. & Anr.	Jayanta Mondal
16.	FMA 1428/2015	Sujata Mondal Vs. New India Assurance Co. Ltd. & Anr.	Jayanta Mondal
17.	FMA 955/2015	Haradhan Singh Vs. New India Assurance Co. Ltd. & Anr.	Jayanta Mondal
18.	FMA 164/2021	New India Assurance Co. Ltd. Vs. Tripti Das	Rajdeep Bhattacharya
19.	FMAT 882/2010	Ganesh Chandra Bharna @ Ganesh Bharna Vs. New India Assurance Co. Ltd.	Jayanta Mondal
20.	FMAT 1222/2014	Sanjay Kumar Das Vs. New India Assurance Co. Ltd. & Anr.	Jayanta Mondal
21.	FMAT 197/2015	Abul Kalam Mondal @ Abul Kalam Vs. New India Assurance Co. Ltd. & Anr.	Jayanta Mondal
22.	FMAT 934/2012	Subir Roy Vs. New India Assurance Co. Ltd. & Anr.	Jayanta Mondal
23.	FMAT 372/2010	Sujay Kumar Dey Vs. Sonali Bhowmick & Anr.	Jayanta Mondal
24.	FMAT 1323/2011	Dipak Sharma Vs. New India Assurance Co. Ltd. & Ors.	Jayanta Mondal
25.	FMAT 773/2013	Debasish Karmakar Vs. New India Assurance Co. Ltd. & Anr.	Jayanta Mondal
26.	FMAT 3246/2006	Kamala Paul & Ors. Vs. New India Assurance Co. Ltd.	Jayanta Mondal
27.	FMAT 546/2016	Tapan Kumar Ghosh Vs. New India Assurance Co. Ltd. & Anr.	Jayanta Mondal
28.	FMAT 671/2016	Subhash Mitra Vs. New India Assurance Co. Ltd. & Anr.	Jayanta Mondal
29.	FMAT 553/2016	Ashoke Kumar Das Vs. New India Assurance Co. Ltd. & Anr.	Jayanta Mondal
30.	FMAT 705/2021 COT 52/2021	New India Assurance Co. Ltd. Vs. Rina Ghosh & Ors. Rina Ghosh & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Sanjay Paul Jayanta Mondal
31.	FMAT 1756/2009	Nutabala Rang & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Jayanta Mondal
32.	FMA 463/2012	New India Assurance Co. Ltd. Vs. Pranati Chanda & Ors.	K K Das

33.	FMAT 553/2008	Smt. Serum Nisha & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Jayanta Mondal
34.	FMA 2502/2005	Arati Ghosh & Ors. Vs. New India Assurance Co. Ltd.	Krishanu Banik
35.	FMA 403/2022	Sambari Hansda Vs. New India Assurance Co. Ltd. & Anr.	Subhankar Mondal
36.	FMA 398/2022	Sarojini Tudu & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Subhankar Mondal

Oriental Insurance Co. Ltd.

Sl. No.	Case Number	Cause Title	Name of the Advocate
1.	FMAT(MV)148/2022	Akhitan Bibi & Ors. Vs. Oriental insurance Co. Ltd. & Anr.	Muktakesh Das
2.	FMAT(MV)182/2022	Asok Halder & Anr. Vs. Oriental insurance Co. Ltd. & Ors.	Muktakesh Das
3.	FMAT(MV)170/2022	Namita Debnath & Ors. Vs. Oriental insurance Co. Ltd. & Anr.	Muktakesh Das
4.	FMA 134/2019	Dipali Mondal & Ors. Vs. Oriental insurance Co. Ltd. & Anr.	Muktakesh Das
5.	FMA 640/2021	Bela Pal & Ors. Vs. Oriental Insurance Co. Ltd. & Anr.	Ali Imam Shah
6.	FMA 662/2012	Jahanara Begum & Ors. Vs. Oriental Insurance Co. Ltd. & Anr.	Krishanu Banik
7.	FMA 1284/2008	Jyotsna Das Bairagya & Ors. Vs. Oriental Insurance Co. Ltd. & Anr.	Krishanu Banik
8.	FMA 1793/2014	Alpana Mukhopadhyay & Anr. Vs. Oriental Insurance Co. Ltd. & Anr.	Krishanu Banik
9.	FMA 649/2014	Solimuddin Ahamed & Anr. Vs. Divisional Manager, Oriental Insurance Co. Ltd. & Anr	Krishanu Banik
10.	FMAT(MV)38/2022	Aresha Bibi & Ors. Vs. Oriental Insurance Co. Ltd. & Anr.	Subhankar Mondal
11.	FMA 411/2022	Shobha Nayek & Ors. Vs. Oriental Insurance Co. Ltd. & Anr.	Subhankar Mondal
12.	FMA 393/2022	Lakshmi Rani Maji @ Lakhi Maji & Ors. Vs. Oriental Insurance Co. Ltd.	Subhankar Mondal

Kotak Mahindra General Insurance Co. Ltd.

Sl. No.	Case Number	Cause Title	Name of the Advocate
1.	FMAT(MV)141/2022	Malina Mondal & Ors. Vs. Kotak Mahindra General Insurance Co. Ltd. & Anr.	Muktakesh Das

Reliance General Insurance Co. Ltd.

Sl. No.	Case Number	Cause Title	Name of the Advocate
1.	FMA 814/2021	Mali Sarkar & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.	Muktakesh Das
2.	FMAT 1582/2013	Jagadish Pal Vs. Reliance General Insurance Co. Ltd. & Anr.	Jayanta Mondal

HDFC General Insurance Co. Ltd.

Sl. No.	Case Number	Cause Title	Name of the Advocate
1.	FMAT(MV)180/2022	Rashia Khatun Bibi & Ors. Vs. HDFC ERGO General Insurance Co. Ltd. & Anr.	Muktakesh Das

National Insurance Co. Ltd.

Sl. No.	Case Number	Cause Title	Name of the Advocate
1.	FMA 1678/2019	National Insurance Co. Ltd. Vs. Reba Mondal	Rajesh Singh
2.	FMAT(MV)171/2022	Pampa Biswas & Ors. Vs. National Insurance Co. Ltd. & Anr.	Muktakesh Das
3.	FMAT(MV)174/2022	Suparna Debnath & Ors. Vs. National Insurance Co. Ltd. & Anr.	Muktakesh Das
4.	FMAT(MV)183/2022	Kabita Das Pal & Ors. Vs. National Insurance Co. Ltd. & Anr.	Muktakesh Das
5.	FMAT(MV)173/2022	Shyamal Halder & Anr. Vs. National Insurance Co. Ltd. & Anr.	Muktakesh Das
6.	FMAT(MV)179/2022	Nilima Saha & Ors. Vs. National Insurance Co. Ltd. & Anr.	Muktakesh Das
7.	FMAT 1376/2008	Pranati Chatterjee & Ors. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
8.	FMAT 613/2018	National Insurance Co. Ltd. Vs. Rina Chalita & Ors.	Krishanu Banik (Disposed of on 30.06.2021)
9.	FMA 985/2013	Nirashi Rajbanshi @ Nirashi Das Vs. Div. Manager, National Insurance Co. Ltd. & Anr.	Saidur Rahaman
10.	FMA 163/2010	Md. Moniruddin Hossain & Anr. Vs. Divisional Manager, National Insurance Co. Ltd. & Anr.	Saidur Rahaman
11.	FMA 2004/2013	National Insurance Co. Ltd. Vs. Oritri Basu	Parimal Kr. Pahari
12.	FMA 1339/2012 COT 15/2020	National Insurance Co. Ltd. Vs. Darpana Das & Anr. Darpana Das Vs. National Insurance Co. Ltd.	Rajesh Singh Ashique Mondal
13.	FMA 621/2019	National Insurance Co. Ltd. Vs. Sabina Khatun & Ors.	Parimal Kr. Pahari
14.	FMA 619/2019	National Insurance Co. Ltd. Vs. Pampa Saha & Ors.	Parimal Kr. Pahari
15.	FMA 374/2022	National Insurance Co. Ltd. Vs. Minu Dhar Roy & Anr.	Rajesh Singh
16.	FMA 272/2013	National Insurance Co. Ltd. Vs. Sephali Roy & Ors.	Sanjay Paul
17.	FMAT(MV)60/2022	Niladri Chatterjee Vs. National Insurance Co. Ltd. & Anr.	Subhankar Mondal
18.	FMA 203/2007	National Insurance Co. Ltd. Vs. Minati Maity	Parimal Kr. Pahari

Others

Sl. No.	Case Number	Cause Title	Name of the Advocate
1.	FMAT 3010/2006	Debasis Huzzat @ Guchhait Vs. Alok Maity	Krishanu Banik
2.	FMA 1807/2006	Ashim @ Asim Garai Vs. Shyamal Kr. Laha	Krishanu Banik

Bajaj Allianz General Insurance Co. Ltd.

Sl. No.	Case Number	Cause Title	Name of the Advocate
1.	FMA 366/2021	Bajaj Allianz General Insurance Co. Ltd. Vs. Amit Kumar Manna & Anr.	Soumalya Ganguly
2.	FMAT(MV)115/2022	Kalpna Mondal & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.	Subhankar Mondal
3.	FMAT 1580/2013	Bajaj Allianz General Insurance Co. Ltd. Vs. Mrinal Kanti Rudra	Rajesh Singh

Education Department

Sl. No.	Case Number	Cause Title	Name of the Advocate
1.	WPA 492/2022	Zorina Khatun Vs. State of West Bengal & Ors.	Saptarshi Chakraborty
2.	WPA 31/2022	Pradip Basu Vs. State of West Bengal & Ors.	Washef Ali Mondal
3.	WPA 8862/2021	Khabirul Alam Vs. State of West Bengal & Ors.	Pinaki Dhole
4.	WPA 21436/2021	Bikash Kumar Lahari Vs. State of West Bengal & Ors.	Arunava Ganguly
5.	WPA 5877/2022	Sunita Sharma Vs. State of West Bengal & Ors.	Aniruddha Mitra
6.	WPA 15847/2019	Anupam Samanta Vs. State of West Bengal & Ors.	Sanjay Saha
7.	WPA 2953/ 2019	Kanchan Kumar Basu Vs. State of West Bengal & Ors.	Tanuja Basak
8.	WPA 3439/2019	Byomkesh Sinha Vs. State of West Bengal & Ors.	Kamal Zahiruzaman
9.	WPA 10306/2021	Amal Kumar Majumder & ors. Vs. State of West Bengal & Ors.	Sabita Khutia (Bhunya)
10.	WPA 11635/2021	Ganesh Chandra Sarkar & Ors. Vs. State of West Bengal & Ors.	Sabita Khutia
11.	WPA 20953/2021	Rajesh Misir Vs. State of West Bengal & Ors.	Saurv Prasanna Mukherjee
12.	WPA 7249/2021	Janardan Pal Vs. State of West Bengal & Ors.	Sudipta Maiti
13.	WPA 252/2022	Asis Kumar Roy Vs. State of West Bengal & Ors.	Saktipada Jana
14.	WPA 5292/2022	Tulu Mandal Majumdar Vs. State of West Bengal & Ors.	Syed Mansoor Ali

Swastha Bhavan

Sl. No.	Case Number	Cause Title	Name of the Advocate
1.	WPST 195/2019	Snigdha Das Mandal Vs. State of West Bengal & Ors.	Asish Dutta

CESC

Sl. No.	Case Number	Cause Title	Name of the Advocate
1.	MAT 1656/2019	Md. Alamgir Raj Vs. CESC Ltd. & Anr.	Indranil Halder
2.	WPA 9822/2021	Hara Chakraborty Vs. CESC Ltd. & Ors.	Indranil Halder
3.	WPA 26885/2014	Bani Das Vs. W.B State Electricity Regulatory Commission & Ors.	Piyali Show
4.	WPA 3265/2020	Shaik Golam Hossain @ Gulam Hussain Vs. State of West Bengal & Ors.	Kalyani Bhattacharyya
5.	WPA 14197/2013	M/S. Bhuban Oil Mill Vs. CESC Ltd. & Ors.	Piyali Show

JALPAIGURI MATTERS

Sl.No	Case Number	Cause Title	Name of the Advocate
1.	FMAT 4/2020	Narayan Chandra Saha & Ors. Vs. National Insurance Co. Ltd. & Anr.	Tamal Kumar Sen
2.	FMAT 52/2019	Dipankar Sarkar Vs. National Insurance Co. Ltd. & Anr.	Tamal Kumar Sen
3.	FMAT 28/2021	Smt. Manjuri Rabidas & Anr. Vs. National Insurance Co. Ltd. & Anr.	Tamal Kumar Sen
4.	FMAT 44/2021	Jharna De Bhowmik Vs. National Insurance Co. Ltd. & Ors.	Tamal Kumar Sen